

ITEM NO.23

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7989/2015

ARVIND KEJRIWAL

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

(with office report)

Date : 06/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Chirag M. Shroff,Adv.

For Respondent(s) Mr. Sohab Alam,Adv.

Mr. Samir Ali Khan,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Await the return of the service of notice already issued to
the respondent No. 3.

List again on 7.7.2017 .

(M V RAMESH)

Registrar

MG